

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **14.05.2025** (WEDNESDAY)
CHENNAI BENCH
VACATION COURT (HYBRID MODE)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 230/2025 For Exemption IA No.663/2025 For Stay IA No.664/2025 For Urgent Listing IA No.689/2025	JM Financial Asset Reconstruction Company Limited (acting in its capacity as trustee of Rail December 2024 Trust) Vs Mr. Venkatachalam Resolution Professional of Raigarh	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 244/2025 For Stay IA No. 684/2025 For Injunction IA No. 685/2025 For Additional Docs IA No. 686/2025	Ms Muthoot Fincorp Limited VS CA M Suresh Kumar Liquidator of Ms Ganga Foundations Private Limited	M/S. T.Sai Krishnan	Mr. A.G. Sathyanarayana For Caveator
3.	Comp App (AT) (CH) (Ins) No. 245/2025 For Stay IA No. 690/2025 For Exemption IA No. 691/2025	Gajjala Yoganand & Anr. Vs Birendra Kumar Agarwal & Anr	Mr. K. Mohit Kumar	
4.	Comp App (AT) (CH) No. 65/2025 For Exemption IA No.687/2025 For Stay IA No.688/2025	Thoyajakshi Bai Sakranaik Vs Patanjali Hospitals Private Limited & 2 Ors.	Mr. M.S. Sivaramakrishnan	
5.	Comp App (AT) (CH) No. 66/2025 For Directions IA No. 692/2025 For Urgent Listing IA No.693/2025 For Exemption IA No. 694/2025	RE Sustainability Limited & 2 Ors.	Mr. Edward James	

6.	Comp App (AT) (CH) (Ins) No. 222/2025 For Exemption IA No. 622 & 623/2025 For Stay IA No. 624/2025 For Additional Docs IA No. 625/20225	Kotak Mahindra Bank Ltd. Vs Ravindra Beleyur Liquidator of Reliable Cashew Company Pvt. Ltd. & 6 Ors.	Mr. Akshay Goel	
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Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No. 67/2025 For Stay IA No. 695/2025 (With Defects)	Mr.Malakondaiah Pavuluri & 2 Ors. Vs Aarush Building Materials Private Limited & 3 Ors.	Mr. T.K.Bhaskar	Dr. Srinivas Sunkavally For Caveator

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched ON only by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/202311/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500